## **National Securities Depository Limited**



Ref No: NSDL/NCLT/HD/23-24/71 Dt: 10.04.2024

### FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

To

The Interim Resolution Professional / Resolution Professional

Mr. Punit Handa

1005, Ground Floor, Sector-31, Gurgaon-122001.

### NATIONAL SECURITIES DEPOSITORY LTD

4<sup>th</sup> Floor, A Wing, Trade World, Kamala Mills Compound, S B Marg, Lower Parel, Mumbai-400013. **Subject**: Submission of proof of claim.

Madam/Sir,

**NATIONAL SECURITIES DEPOSITORY LTD**, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of **Spectrum aero private limited.** 

The details for the same are set out below:

PARTICULARS			
1.	NAME OF OPERATIONAL CREDITOR	NATIONAL SECURITIES DEPOSITORY LTD	
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	CIN – U74120MH2012PLC230380	
3.		4 <sup>th</sup> Floor, Trade World, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai - 400013 Email: listed_DepBillingQueries@nsdl.co.in;hetald@nsdl.com	

# **National Securities Depository Limited**



		reciniology, i
PART	ICULARS	
4.	TOTAL AMOUNT OF CLAIM	Rs 1,06,200.00 ACF FEE
''	TOTAL ANGUNT OF CLANN	Rs 17,998.72 INTEREST @12% P.A.
	(INCLUDING ANY INTEREST AS AT THE	
	INSOLVENCY COMMENCEMENT DATE)	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
5.	DETAILS OF DOCUMENTS BY REFERENCE	ACF BILL, CIRCULAR, INTEREST CALCULATION
	TO WHICH THE DEBT CAN BE	
	SUBSTANTIATED.	
6.	DETAILS OF ANY DISPUTE AS WELL AS THE	
	RECORD OF PENDENCY OR ORDER OF SUIT	
	OR ARBITRATION PROCEEDINGS	
7.	DETAILS OF HOW AND WHEN DEBT	FY 2022-23
/ .	INCURRED	
0	D.	N. A.
8.	DETAILS OF ANY MUTUAL CREDIT,	
	MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE	
	DEBTOR AND THE CREDITOR WHICH MAY	
	BE SET-OFF AGAINST THE CLAIM	
9.	DETAILS OF:	NA
	a. any security held, the value of security and its date, or	
	<i>b</i> . any retention of title arrangement in	
	respect of goods or properties to	
	which the claim refers	
10.		Beneficiary Bank Name: ICICI Bank Ltd
	WHICH THE AMOUNT OF THE CLAIM OR	
	ANY PART THEREOF CAN BE TRANSFERRED	•
	PURSUANT TO A RESOLUTION PLAN	Beneficiary Account Number:
11	LIGT OF DOCUMENTS ATTACHED TO THE	NSDLCF085T ACF BILL, CIRCULAR, INTEREST CALCULATION
11.	PROOF OF CLAIM IN ORDER TO PROVE THE	
	EXISTENCE AND NON-PAYMENT OF CLAIM	
	DUE TO THE OPERATIONAL CREDITOR	
Name	in HETAL DESAI	
	ant Manager	
	oor, Trade World,	
	la Mills Compound,	
-	ati Bapat Marg, Lower Parel,	
Muml	pai - 400013	

## **National Securities Depository Limited**



#### **DECLARATION**

I, Hetal Desai, currently working at National Securities Depository Limited, 4<sup>th</sup> Floor, Trade World, A Wing, Kamala Mills Compound, Senapati Bapat Marg, Lower Parel, Mumbai - 400013, hereby declare and state as follows: -

- 1. **Spectrum aero private limited** the corporate debtor was, at the insolvency commencement date, being the 11th March,2024, actually indebted to me in the sum of Rs 1,24,198.72(INCLUDING INTEREST).
- 2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - i) ACF Bill
  - ii) Circular
  - iii) Interest Calculation
- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
- 4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NA

Date: 10.04.2024
Place: Mumbai

(Signature of the claimant)

### **VERIFICATION**

I, *Hetal Desai* the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 10th day of April, 2024.

(Signature of the claimant)